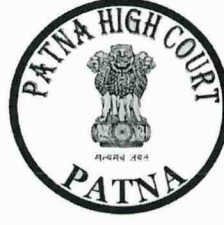


**Shiv Gopal Mishra,  
Registrar General,  
High Court of  
Judicature  
at Patna.**



**शिव गोपाल मिश्र,  
महानिबंधक,  
पटना उच्च न्यायालय,  
पटना।**

Letter No 43155 / File No. XXIX-PF-63-2016/ A.D.(Apptt.)

Dated, Patna the 8<sup>th</sup> May, 2026

To,

The Director, Bihar Judicial Academy, Gaighat, Patna

**Sub : Regarding sparing of all the Principal Judges and Additional Principal Judges of Family Courts of Bihar, so that they may undergo the required training programme at Bihar Judicial Academy, scheduled from 12.05.2026 to 17.05.2026 in physical mode.**

Sir,

With reference to your letter no- 1506 dated- 30.04.2026, on the subject noted above and after considering the matter relating to sparing of all the Principal Judges and Additional Principal Judges of Family Courts of Bihar for necessary training, I am directed to say that Hon'ble The Chief Justice has been pleased to observe that it would create difficulty for functioning of the Family Courts, Hence it may be reconsidered to keep such training programme for maximum two days on the weekend.

This is for your kind information, compliance and needful.

**Yours faithfully**

**Registrar General**